

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1420
ANSWERED ON:09.12.2004
WELFARE SCHEMES OF IOC IN MIZORAM
Vanlalzawma Shri

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Assam Oil Division, a part of Indian Oil Corporation is running profitable business in Mizoram, for quite a long time;
- (b) if so, the number of Welfare Schemes is in operation by the Indian Oil Corp. during the last three years; and
- (c) the names of various welfare schemes and when these schemes were launched, amount spent on each of the schemes during the same period?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

- (a) No, Sir. Indian Oil Corporation (IOC), Assam Oil Division (AOD) have been making substantial losses in the State of Mizoram during the last three years.
- (b)&(c): IOC have not directly operated any welfare schemes in the State of Mizoram for the last three years. However, the dealers of IOC(AOD) are providing some public welfare measures like repairs of roads in the areas where they are having their business.